

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

TP No.198 of 2016 (CP 3 of 2015) With  
Comp. Appl/15(AHM) 2021

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021**

**Name of the Company:** J.P. Financial Services Pvt. Ltd.  
V/s.  
Golden Tobacco Ltd. & Ors.

**Section:** 397-398 of the Companies Act/Application for direction

**ORDER**

Learned Counsel Mr. M.K. Shah a.w. Learned Senior Counsel Mr. Ratnanko Banerji appeared for the Applicant. Learned Counsel Mr. Sudhir Mehta appeared for the R-39. Learned Counsel Ms. Aishwarya Reddy appeared for the R-1.


Learned Counsel for the Respondent no. 1 seeks some time to file Affidavit-in-reply.

The permission is granted. Reply to be filed within two weeks by serving advance copy to the other side.

The matter stands adjourned to 09.03.2021 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 17th day of February, 2021.

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**